

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI

COURT-VI

195/252(ND)/2018

IN THE MATTER OF:

M/s JSR Steel Pvt. Ltd.

...PETITIONER

...RESPONDENT

Section

Under Section 252

Order delivered on 19.08.2019

Coram:

**Shri. P.S.N. Prasad,
Hon'ble Member (Judicial)
Dr. V.K. Subburaj,
Hon'ble Member (Technical)**

For the Petitioner

:

For the Income Tax

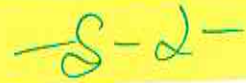
**: Ms. EashaKadian, Mrs. Lakshmi Gurung,
Adv.**

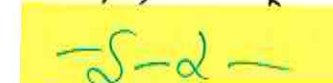
For the AROC

: M. Yadubhushana Rao, AROC

ORDER

No one is represented to represent the petitioner. Counsel for Income Tax Department is present. Post the matter to 04.09.2019 in the interest of justice.


**(V.K. Subburaj)
Member (T)**


**(P.S.N. Prasad)
Member (J)**